

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 306**

IA-5609/2021 IA-4018/2022 IA-2070/2022

In

IB-641(ND)/2021

**IN THE MATTER OF:**

M/s. Panzer Division Security & Alliedservices Pvt.Ltd.....**APPLICANT/PETITIONER**  
Vs.

M/s Adventure Island Ltd

.....**RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 09.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Mr. Siddharth Batra, Mr. Rhythm Katyal,

Ms. Shivani Chawla, Mr. Chinmay Dubey, Advocates

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **07.06.2023.**

Sd/-  
**(Court Officer)**